

## Allahabad Bench

CA No. 35/2020 in  
CP No. (IB) 223/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 23.01.2020NAME OF THE COMPANY: Santosh Kumar Shukla & Ors V/s Supriyo Kumar Chaudhary (RP of  
JVL Agro Industries Ltd)

SECTION OF I &amp; B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	K.N. Rai	(adv.)	Santosh K. Shukla	K.N. Rai
<u>2.</u>	YASH TANDON	Adv	For R.P.	Yash Tandon

**CA NO. 35/2020 IN CP NO.(IB) 223/ALD/2018**

Sh. K.N. Rai, Advocate for the Applicant/petitioner and Sh. Yash Tandon, Advocate  
for the RP are present.

Notice be issued to the respondents, returnable at an early date by all modes  
including the process of the Court and Dasti.

Put up on 12.02.2020.

**Dated: 23.01.2020**

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**(Justice Rajesh Dayal Khare)**  
**MEMBER (J)**